

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:210  
ANSWERED ON:22.11.2012  
NTPC POWER PROJECT  
Rawat Shri Ashok Kumar

**Will the Minister of POWER be pleased to state:**

- (a) whether coal allocation and environmental clearance for 2 x 660 mega watt National Thermal Power Corporation Limited (NTPC) power project at Bilhaur in Uttar Pradesh has been made;
- (b) if so, the details thereof and if not, the reasons for delay; and
- (c) the corrective measures taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) : No, Madam.

(b) & (c) : NTPC has applied for coal linkage to Ministry of Coal for Bilhaur TPP (2x660 MW) in Kanpur Distt. Uttar Pradesh.

The `Terms of Reference` (TOR) for preparing Environment Impact Assessment (EIA) and Environmental Managements Plan (EMP) for the project has been accorded by MOEF vide letter dated 26.07.2011.

As regards environment clearance, application for environmental clearance can be submitted to Ministry of Environment and Forests (MOEF) only after firm coal linkage is available for the project.